



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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(Website- www.rlsa.gov.in Email Address rj-slsa@nie.in, rlsajp@gmail.com)

Cause List Date 11-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathshala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
3	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
4	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3377/14 Smt. Nisha Sharma Vs. Pawan Kumar	Vimal Kumar Jain	S.K. Singodiya
5	Sh. G.S. Hora, RHJS (Retd.)	S.B. Arbitration Appeal No. 1/2016 Khem Chand Sharma Vs. Chandra Mohan	Ajay Goyal	Mohit Gupta
6	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 13145/2016 Pritahviraj Dogiwal Vs. State	M.C. Jain	Bhawani Singh
7	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Sairi	V.K. Tamoliya	Reashm Bhargava
8	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Bail Application NO. 12488/16 Mohammed Akram Vs. State	Abdul Rahim Khan	Sajid Ali

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order
(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”